

FORM A**PUBLIC ANNOUNCEMENT**

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF M/S. BOLTELL INFOMEDIA PRIVATE LIMITED

1.	1. NAME OF CORPORATE PERSON	BOLTELL INFOMEDIA PRIVATE LIMITED
2.	2. DATE OF INCORPORATION OF CORPORATE PERSON	25-02-2010
3.	3. AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	ROC – BANGALORE
4.	4. CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U72200KA2010PTC052703
5.	5. ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	Ground Floor, 55/1, Langford Road, Bengaluru Bangalore, 560025
6.	6. LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	21 st October 2022
7.	7. NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	R.Bhuvana IP registration IBBI/IPA-002/IP-N00370/2017-18/11036 C/o Akshayam Corporate Advisors Private Limited 'MADHANS' Flat No.7, Door No.10, South Canal Bank Road, Mandavelipakkam Chennai 600028 Cell : 9789982805 Email id :bhuvana.r@akshayamcorporate.com Email id: vlp.boltell@gmail.com
8.	8. LAST DATE FOR SUBMISSION OF CLAIMS	20 th November 2022

NOTICE is hereby given that M/s. Boltell Infomedia Private Limited has commenced voluntary liquidation on 21st October 2022

The stakeholders of M/s. Boltell Infomedia India Private Limited are hereby called upon to submit a proof of their claims, on or before 20th November 2022, to the liquidator at the address mentioned against item 7.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

For BOLTELL INFO MEDIA PRIVATE LIMITED


R. Bhuvana
Liquidator – Boltell Infomedia Private Limited

Authorized Signatory



Date 25-10-2022

Place: Chennai